

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**  
**IB-93(ND)/2020**

**IN THE MATTER OF:**

M/s Intec Capital Ltd.

**Vs.**

M/s Suvidha Infracon Pvt Ltd.

**....FINANCIAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 16.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**


**PRESENT:**

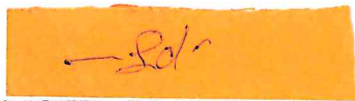
For the Applicant/FC : Mr. Sagar Bansal, Advocate  
For the Respondent/CD : Mr. Viren S Chaudhary & BN Gaur,  
Mr. Anoop Dawar, Advocates  
For the Intervener :

**ORDER**

Counsels for both the sides are present. It is noted that the reply is not uploaded on DMS portal. Therefore, the counsel for the Corporate Debtor is directed to upload the reply on DMS portal.

List the matter on 24.02.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**